



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ६, अंक ४७]

गुरुवार, डिसेंबर १७, २०२०/अग्रहायण २६, शके १९४२

[पृष्ठे २३, किंमत : रुपये २७.००

असाधारण क्रमांक ९८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Act, 2020 (Mah. Act No. XXIX of 2020), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

BHUPENDRA M. GURAO,
I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXIX OF 2020.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 17th December 2020).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-first Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Short title. Act, 2020.

Withdrawal of
Rs.
2,19,92,51,83,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2020-
2021.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty one thousand nine hundred and ninty two crores, fifty one lakhs eighty three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2021, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2021.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-2	Elections	2015, Elections	2,29,76,01,000	...	2,29,76,01,000
A-3	Public Service Commission.	2051, Public Service Commission.	...	1,000	1,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services 2059, Public Works 2070, Other Administrative Services 2075, Miscellaneous General Services	4,40,09,000	...	4,40,09,000
A-5	Social Services	2216, Housing 2235, Social Security and Welfare 2250, Other Social Services 2251, Secretariat-Social Services	1,000	...	1,000
A-7	Civil Aviation	3053, Civil Aviation	50,00,00,000	...	50,00,00,000
Total-General Administration Department			2,84,16,11,000	1,000	2,84,16,12,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police. 2070, Other Administrative Services	84,94,38,000	...	84,94,38,000
B-2	State Excise	2039, State Excise	3,91,00,000	...	3,91,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
B-3	Transport Administration	2041, Taxes on Vehicles 3055, Road Transport 3056, Inland Water Transport	10,09,00,10,000	...	10,09,00,10,000
B-4	Secretariate and Other General Services	2045, Other Taxes and Duties on Commodities and Services 2052, Secretariat-General Services	25,00,000	...	25,00,000
B-5	Jails	2056, Jails	2,49,68,000	...	2,49,68,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses	2,50,00,03,000	...	2,50,00,03,000
B-8	Flood Control and Drainage	2711, Flood Control and Drainage	3,19,00,000	...	3,19,00,000
		Total-Home Department.	13,53,79,19,000	...	13,53,79,19,000
Revenue and Forests Department.					
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services 2053, District Administration. 2070, Other Administrative Services	5,17,34,000	...	5,17,34,000
C-2	Stamps and Registration	2030, Stamps and Registration	10,00,00,000	...	10,00,00,000
C-5	Other Social Services	2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	2,59,40,000	...	2,59,40,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2250, Other Social Services			
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	22,11,77,02,000	...	22,11,77,02,000
		Total-Revenue and Forests Department.	22,29,53,76,000	...	22,29,53,76,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			
D-3	Agriculture Services	2401, Crop Husbandry	11,13,51,00,000	...	11,13,51,00,000
		2402, Soil and Water Conservation			
		2406, Forestry and Wild Life			
		2415, Agricultural Research and Education			
D-4	Animal Husbandry	2403, Animal Husbandry	8,46,66,000	...	8,46,66,000
D-5	Dairy Development	2404, Dairy Development	1,36,01,000	...	1,36,01,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	11,23,33,67,000	...	11,23,33,67,000
		School Education and Sports Department.			
E-2	General Education	2202, General Education	2,27,76,54,000	...	2,27,76,54,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services	44,79,26,000	...	44,79,26,000
		2205, Art and Culture			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2251, Secretariat-Social Services			
		2406, Forestry and Wild Life			
		Total-School Education and Sports Department.	2,72,55,80,000	...	2,72,55,80,000
		Urban Development Department.			
F-2	Urban Development and Other Advance Services	2053, District Administration.	6,09,93,01,000	2,50,000	6,09,95,51,000
		2070, Other Administrative Services			
		2217, Urban Development			
		3054, Roads and Bridges			
		Total-Urban Development Department.	6,09,93,01,000	2,50,000	6,09,95,51,000
		Finance Department.			
G-4	Secretariat-General Services	2052, Secretariat-General Services	1,00,02,000	...	1,00,02,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	1,000	...	1,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	2,00,00,000	...	2,00,00,000
		Total-Finance Department.	3,00,03,000	...	3,00,03,000
		Public Works Department.			
H-3	Housing	2216, Housing	1,00,00,00,000	...	1,00,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
H-5	Roads and Bridges	3054, Roads and Bridges	12,51,00,00,000	...	12,51,00,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour and Employment 2403, Animal Husbandry 2405, Fisheries	1,00,00,00,00,000	...	1,00,00,00,00,000
Total-Public Works Department.			14,51,00,00,000	...	14,51,00,00,000
Law and Judiciary Department.					
J-1	Administration of Justice	2014, Administration of Justice	8,31,56,000	3,03,04,000	11,34,60,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services	1,77,50,000	...	1,77,50,000
Total-Law and Judiciary Department.			10,09,06,000	3,03,04,000	13,12,10,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Industries, Energy and Labour Department.					
K-4	Labour and Employment	2230, Labour and Employment	3,000	...	3,000
K-6	Energy	2801, Power 2810, New and Renewable Energy	1,000	...	1,000
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	50,00,00,000	...	50,00,00,000
Total-Industries, Energy and Labour Department.			50,00,04,000	...	50,00,04,000
Rural Development Department.					
L-3	Rural Development Programmes.	2059, Public Works 2215, Water Supply and Sanitation 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges	5,11,29,20,000	...	5,11,29,20,000
Total-Rural Development Department.			5,11,29,20,000	...	5,11,29,20,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2406, Forestry and Wild Life			
		2408, Food, Storage and Warehousing			
		2435, Other Agricultural Programmes			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
Total-Social Justice and Special Assistance Department.			23,49,16,79,000	...	23,49,16,79,000
Planning Department.					
O-2	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	80,00,00,000	...	80,00,00,000
		2235, Social Security and Welfare			
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	50,04,000	...	50,04,000
O-9	Census, Surveys and Statistics	3454, Census, Surveys and Statistics	12,27,66,000	...	12,27,66,000
O-42	District Plan-Ahmednagar	2202, General Education	1,000	...	1,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-52	District Plan-Nanded		4,000	...	4,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department.	92,77,75,000	...	92,77,75,000
		Housing Department.			
Q-3	Housing				
2216,		Housing		54,90,000	54,90,000
2217,		Urban Development	
2235,		Social Security and Welfare			
2406,		Forestry and Wild Life			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Housing Department.	54,90,000	...	54,90,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health	10,96,40,59,000	...	10,96,40,59,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department.	10,96,40,59,000	...	10,96,40,59,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health	2210, Medical and Public Health	2,72,18,88,000	...	2,72,18,88,000
		Total-Medical Education and Drugs Department.	2,72,18,88,000	...	2,72,18,88,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, Public Works	5,24,13,13,000	...	5,24,13,13,000
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			(4)	(5)	
			Rs.	Rs.	Rs.
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2401,	Crop Husbandry				
2402,	Soil and Water Conservation				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2435,	Other Agricultural Programmes				
2501,	Special Programmes for Rural Development				
2505,	Rural Employment				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
2852,	Industries				
3054,	Roads and Bridges				
3055,	Road Transport				
	Total-Tribal Development Department.		5,24,13,13,000	...	5,24,13,13,000
	Co-operation, Marketing and Textiles Department.				
V-2	Co-operation.				
2070,	Other Administrative Services		11,22,09,000	...	11,22,09,000
2235,	Social Security and Welfare				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2435,	Other Agricultural Programmes				
2851,	Village and Small Industries				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department.	11,22,09,000	...	11,22,09,000
		Higher and Technical Education Department.			
W-2	General Education	2202, General Education	1,000	...	1,000
W-3	Technical Education.	2203, Technical Education.	30,00,00,000	...	30,00,00,000
W-4	Art and Culture	2205, Art and Culture	2,000	...	2,000
		Total-Higher and Technical Education Department.	30,00,03,000	...	30,00,03,000
		Women and Child Development Department.			
X-1	Social Security and Nutrition	2235, Social Security and Welfare	14,59,46,01,000	...	14,59,46,01,000
		2236, Nutrition			
		2406, Forestry and Wild Life			
X-2	Secretariat-Social Services	2251, Secretariat-Social Services	61,97,000	...	61,97,000
		Total-Women and Child Development Department.	14,60,07,98,000	...	14,60,07,98,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
Minorities Development Department.						
ZE-1	Minorities Development.	2052, 2053, 2075, 2205, 2235, 2406,	Secretariat-General Services District Administration. Miscellaneous General Services Art and Culture Social Security and Welfare Forestry and Wild Life	15,01,000	...	15,01,000
			Total-Minorities Development Department.	15,01,000	...	15,01,000
Other Backward Bahujan Welfare Department						
ZG-2	Secretariate and Other Social Services	2216, 2251, 2406,	Housing Secretariat-Social Services Forestry and Wild Life	28,00,000	...	28,00,000
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, 2235,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare	3,08,08,92,000	...	3,08,08,92,000
			Total-Other Backward Bahujan Welfare Department	3,08,36,92,000	...	3,08,36,92,000
			Total-A-Expenditure on Revenue Account	1,44,64,61,82,000	8,58,77,000	1,44,73,20,59,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
6405,	Loans for Fisheries				
		Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department.	34,52,88,000	...	34,52,88,000
Urban Development Department.					
F-5	Capital Expenditure on Social Services	4217, 5475,	Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	8,77,14,00,000 ...	8,77,14,00,000
			Total-Urban Development Department.	8,77,14,00,000	8,77,14,00,000
Public Works Department.					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054,	Capital Outlay on Housing Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges	22,55,00,03,000 ...	22,55,00,03,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4217, 4225, 4235, 4250,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Urban Development Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities. Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services	1,18,12,67,000 1,000	1,18,12,68,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202,	Capital Outlay on Education, Sports, Art and Culture	21,86,000	21,86,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		Total-Public Works Department.	23,73,34,56,000	1,000	23,73,34,57,000
		Water Resources Department.			
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	4,00,00,17,000	...	4,00,00,17,000
		4701, Capital Outlay on Major and Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		4801, Capital Outlay on Power Projects			
		Total-Water Resources Department.	4,00,00,17,000	...	4,00,00,17,000
		Rural Development Department.			
L-7	Capital Expenditure on Rural Development	4515, Capital Outlay on Other Rural Development Programmes.	3,06,01,00,000	...	3,06,01,00,000
		5054, Capital Outlay on Roads and Bridges			
		6216, Loans for Housing.			
		Total-Rural Development Department.	3,06,01,00,000	...	3,06,01,00,000
		Food, Civil Supplies and Consumer Protection Department.			
M-4	Capital Outlay on Food, Storage and Warehousing	4408, Capital Outlay on Food, Storage and Warehousing	28,50,00,00,000	...	28,50,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
			28,50,00,00,000	...	28,50,00,00,000
		Total-Food,Civil Supplies and Consumer Protection Department.			
		Social Justice and Special Assistance Department.			
N-4	Capital Expenditure on Social Services		1,00,00,00,000	...	1,00,00,00,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4225, Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities.			
		4235, Capital Outlay on Social Security and Welfare			
		4402, Capital Outlay on Soil and Water Conservation			
		4425, Capital Outlay on Co-operation			
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.			
		Total-Social Justice and Special Assistance Department.	1,00,00,00,000	...	1,00,00,00,000
		Planning Department.			
O-10	Capital Outlay on Other Rural Development		4,86,87,21,000	...	4,86,87,21,000
		4515, Capital Outlay on Other Rural Development Programmes.			
		5452, Capital outlay on Tourism			
O-43	District Plan-Ahmednagar		3,000	...	3,000
		4059, Capital Outlay on Public Works			
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-53	District Plan-Nanded	4059, Capital Outlay on Public Works	1,000	...	1,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		Total-Planning Department.	4,86,87,25,000	...	4,86,87,25,000
Medical Education and Drugs Department.					
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	26,36,82,000	...	26,36,82,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Medical Education and Drugs Department.	26,36,82,000	...	26,36,82,000
		Total-B-Expenditure on Capital Account	75,09,32,68,000	9,98,56,000	75,19,31,24,000
		Grand Total	2,19,73,94,50,000	18,57,33,000	2,19,92,51,83,000